

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item 41
CP (CAA) No. 23/Chd/Pb/2022
(Second Motion)
Under Sections 230-232 of the
Companies Act, 2013**

In the matter of:-

Raglan Developers Pvt. Ltd. ...Petitioner Company-Transferor Company

And

Raglan Infrastructure Pvt. Ltd. ...Petitioner Company-Transferee Company

Due to holding of Allahabad Bench in the second half, the matter could not be taken up today, hence, adjourned to 31.10.2022.

Sd/-
Court Officer

September, 28, 2022
SD